To To (2210 = 1) XISTA 23167-1

Declaration of Assets and Liabilities



Xn	111/7	Bediatation of Assets and Elabi	ittics
ala	\frac{V}{}		Year 2022-23
1, 1	PULKIT	son/ daughter/wife of	VEER SINGH
aged	28	years, belonging to BIHAR VIDHA	N SABHA, SECRETARIAT
service	and presently wor	king as RI	EPORTER
give he	erein below the de	tails of the assets (immovable, movable,	bank balance, etc.) of myself, my
	and dependants*:		

Details of movable assets

(Assets in joint name indication the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) (Jyoti Kumari)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Cash	10,000/-	5,000/-			
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	SBI- 13,000/- Saving Account	1.5 lakh F.D. in Indian Overseas Bank	-NIL-	-NIL-	-NIL-
(iii)	Bonds, Debenture -NIL- and Shares in companies		-NIL-	-NIL-	-NIL-	-NIL-
(iv)	Other financial institutions, NSS, Postal Saving, LIC, Polices, etc	(1) LIC No- (829535347) 22,912/- Yearly (without TAX) (2) SBI PPF – 2,10,000 /- (3) NPS Tier- II- 1000/-	-NIL-	-NIL-	-NIL-	-NIL-
(v)	Motor Vehicles (details of make, etc.)	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(vi)	Jewellery (give details of weight and value)	50 gm gold Value- 2,15,000/- (Approx)	100 gm gold Value- 5,25,000/- 500 gm silver Value- 35,000/- (Approx)	-NIL-	-NIL-	-NIL-
(vii)	Other assets such as values of claims / interests	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

Note: Value of Bonds / shares / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

3/02/2023

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

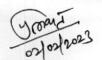
[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S) (Jyoti Kumari)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Agriculture Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(ii)	Non-Agricultural Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iii)	Buildings (Commercial and residential) -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	House / Apartments, etcLocation(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(v)	Other (such as interest in property)	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on 31.01.2022
(a)	(i) Loans from Banks	SBI Personal loan (8,00,000/-)	6,68,449/-
	(ii) Loans from financial institutions	-NIL-	-NIL-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-NIL-	-NIL-



	(b) dues to departments dealing with supply of water	-NIL-	-NIL-	
	(c) dues to departments dealing with supply of electricity	-NIL-		
	(d) dues to departments dealing with telephones	-NIL-	-NIL-	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-NIL-	-NIL-	
	(f) Other dues, if any	-NIL-	-NIL-	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A.Y 2022-23 Total Income tax - 72,476/- Pan - EPMPP1770P	-NIL-	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-NIL-	-NIL-	
	(iii) Sales Tax [Only in case of proprietary business]	-NIL-	-NIL-	
	(iv) Property Tax	-NIL-	-NIL-	

GPF/CPF/PRAN No.	:-	110114960634
Gender	:-	M (M/F)
Date of Birth	:-	1 9 0 4 1 9 9 4 (DD/MM/YYYY)
Class/Group	:-	B (A/B/C)
Cadre	:-	REPORTING, BIHAR VIDHAN SABHA, SECRETARIAT SERVICE
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar
		Secretariat Service etc.)
Home District	:-	SONIPAT (HARYANA)
I hereby decla		ne above details are true to the best of my knowledge and belief.
		Signature: Your 2013
		Name of Employee: PULKIT
Place: PATNA		Designation: REPORTER
Date 02-02-2023		Department: BIHAR VIDHAN SABHA
		SERVICE

C.

Note:

Personal Detail

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

ymard 2023